

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 329 of 2013

Dated : 16th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

PTC (India) Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Ravi Kishor
Mr. Rajiv Bhardwaj**

ORDER

Admit. Issue notice to the Respondents returnable on 22.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **22.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt